POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

JAGSONPAL PHARMACEUTICALS LIMITED

CIN: L74899DL1978PLC009181

Registered Office: T-210 J, Shahpur Jat, New Delhi - 110049; **Tel. No:** 011-2649 4519; **Fax No:** 011-26494708/26498341;

Website: www.jagsonpal.com

OPEN OFFER FOR ACQUISITION OF UP TO 68,11,480 (SIXTY EIGHT LAKHS ELEVEN THOUSAND FOUR HUNDRED EIGHTY) FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 5 (RUPEE FIVE) EACH OF JAGSONPAL PHARMACEUTICALS LIMITED ("TARGET COMPANY"), REPRESENTING 26% OF THE EXPANDED VOTING SHARE CAPITAL OF THE TARGET COMPANY, FROM THE ELIGIBLE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY INFINITY HOLDINGS ("ACQUIRER") ALONG WITH INFINITY HOLDINGS SIDECAR I ("PAC 1") AND INFINITY CONSUMER HOLDINGS ("PAC 2", TOGETHER WITH PAC 1, "PACS") ACTING IN THEIR CAPACITY AS PERSONS ACTING IN CONCERT WITH THE ACQUIRER ("OFFER" / "OPEN OFFER")

This post-offer advertisement ("**Post Offer Advertisement**") is being issued by Centrum Capital Limited, the Manager to the Offer ("**Manager**"), for and on behalf of the Acquirer and the PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended from time to time ("**SEBI (SAST) Regulations**"), in respect of the Open Offer. This Post Offer Advertisement is to be read together with: (a) the public announcement dated February 21, 2022 ("Public Announcement" or "**PA**"); (b) the detailed public statement dated February 25, 2022 which was duly published on February 28, 2022 in Business Standard (English, all editions), Business Standard (Hindi, all editions), and Navshakti (Marathi, Mumbai edition) ("**Detailed Public Statement**" or "**DPS**"); (c) letter of offer dated May 24, 2022 along with Form of Acceptance ("**Letter of Offer**" or "**LOF**"); and (d) the pre-offer opening advertisement cum corrigendum to the DPS dated June 3, 2022 which was published in the newspapers on June 06, 2022 ("**Pre Offer Advertisement**").

Capitalised terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the LOF.

1.	Name of the Target Company	Jagsonpal Pharmaceuticals Limited
2.	Name of the Acquirer and PACs	
	a. Acquirer	Infinity Holdings
	b. PAC 1	Infinity Holdings Sidecar I
	c. PAC 2	Infinity Consumer Holdings
3.	Name of the Manager to the Offer	Centrum Capital Limited
4.	Name of the Registrar to the Offer	Link Intime India Private Limited
5.	Offer Details	
	a. Date of Opening of the Offer	Tuesday, June 7, 2022
	b. Date of Closing of the Offer	Monday, June 20, 2022
6.	Date of payment of consideration	Not Applicable, since no Equity Shares were tendered in the Open Offer
7.	Details of Acquisition:	

Sr. No.	Particulars	Proposed in the LOF		Actuals	
7.1	Offer Price (per Equity Share)	₹ 235.00		₹ 235.00	
7.2	Aggregate number of Equity Shares tendered	68,11,480#		Nil*	
7.3	Aggregate number of Equity Shares accepted	68,11,480#		Nil*	
7.4	Size of the Offer (Number of Equity Shares accepted multiplied by Offer Price per Equity Share)	₹ 1,60,06,97,800#		Nil*	
7.5	Shareholding of the Acquirer and PACs before agreement / Public Announcement				
	• Number of Equity Shares	Nil		Nil	
	• % of fully paid-up equity share capital and voting capital	Nil		Nil	
7.6	Shares to be acquired by way of agreement by the Acquirer and PACs				
	• Number	1,14,55,500^		1,14,55,500^	
	• % of fully diluted Equity Share Capital	43.73%		43.73%	
7.7	Shares acquired by way of Open Offer by the Acquirer				
	• Number	up to 68,11,480#		Nil*	
	• % of fully diluted Equity Share Capital	26.00%			
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post Offer shareholding of Acquirer and PACs				
	• Number	1,82,66,980$		1,14,55,500	
	• % of fully diluted Equity Share Capital	69.73%		43.73%	
7.10	Pre & Post Offer shareholding of the Public	Pre Offer	Post Offer$	Pre Offer	Post Offer
	• Number	77,70,586	9,59,106	77,70,586	77,70,586
	• % of fully diluted Equity Share Capital	29.66%	3.66%	29.66%	29.66%

* *No Equity Shares have been tendered in this Open Offer.*

\# *Assuming full acceptance of Equity Shares in the Open Offer.*

^ *The Acquirer and PACs have entered into the SPA with the Seller, pursuant to which they have agreed to acquire 1,14,55,500 Equity Shares and as on the date of this Post Offer Advertisement, the same is in the process of transfer.*

$ *Assuming full acceptance of offer of 68,11,480 Equity Shares and acquisition through SPA of 1,14,55,500 Equity Shares.*

8. The Acquirer, the PACs and their respective directors, jointly and severally, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer and the PACs as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of the SEBI, the BSE Limited, the National Stock Exchange of India Limited and at the registered office of the Target Company.

MANAGER TO THE OFFER

CENTRUM

Centrum Capital Limited

Centrum House, CST Road, Vidyanagari Marg, Kalina, Santacruz (East), Mumbai, Maharashtra - 400098

Tel: +91 22 4215 9224/4215 9369; **Fax:** +91 22 4215 9444; **E-mail:** jagsonpal.openoffer@centrum.co.in

Website: www.centrum.co.in; **Contact Person:** Ms. Pooja Sanghvi/ Ms. Priyanka Rijhwani

SEBI Registration Number: INM000010445

Issued by the Manager to the Offer

For and on behalf of:

Sd/-	Sd/-	Sd/-
Infinity Holdings (Acquirer)	Infinity Holdings Sidecar I (PAC 1)	Infinity Consumer Holdings (PAC 2)

Date: June 21, 2022

Place: Mumbai

CONCEPT